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Title: Introduction of the Inland Vessels Bill, 2021.

HON. CHAIRPERSON: Shri Sarbananda Sonowal.

.... (*Interruptions*)

THE MINISTER OF PORTS, SHIPPING AND WATERWAYS AND MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL):

Respected Sir, I rise to move for leave to introduce a Bill to promote economical and safe transportation and trade through inland waters, to bring uniformity in application of law relating to inland waterways and navigation within the country, to provide for safety of navigation, protection of life and cargo, and prevention of pollution that may be caused by the use or navigation of inland vessels, to ensure transparency and accountability of administration of inland water transportation, to strengthen procedures governing the inland vessels, their construction, survey, registration, manning, navigation and such other matters connected therewith or incidental thereto. ... (*Interruptions*)

HON. CHAIRPERSON: The Chair has received some notices opposing the introduction of the Bill. I call out their names.

Shri Kodikunnil Suresh

... (*Interruptions*)

HON. CHAIRPERSON: Shri Manish Tewari – Not present.

... (Interruptions)

HON. CHAIRPERSON: Shri Hibi Eden – He is in the Well of the House.

... (Interruptions)

HON. CHAIRPERSON: Shri Adhir Ranjan Chowdhury

... (Interruptions)

HON. CHAIRPERSON: Shri M.K. Raghavan

... (Interruptions)

HON. CHAIRPERSON: It seems that none of them is interested to oppose the Bill.

प्रश्न यह है :

“कि देश के भीतर अंतर्देशीय जलमार्गों और नौपरिवहन से संबंधित विधि को लागू करने में एकरूपता लाने, नौपरिवहन की सुरक्षा, जीवन और कार्गो के संरक्षण, और ऐसे प्रदूषण, जो अंतर्देशीय जलयानों के प्रयोग या नौपरिवहन द्वारा कारित होता है, के निवारण का उपबंध करने, अंतर्देशीय जल परिवहन के प्रशासन की पारदर्शिता और जवाबदेही सुनिश्चित करने, अंतर्देशीय जलयानों, उनके निर्माण, सर्वेक्षण, पंजीकरण, कार्मिक आवश्यकता, नौपरिवहन को प्रशासित करने वाली प्रक्रियाओं को सुदृढ़ बनाने के लिए अंतर्देशीय जल के माध्यम से किफायती और सुरक्षित परिवहन और व्यापार को संप्रवर्तित करने तथा उससे संसक्त और उसके आनुषांगिक ऐसे अन्य विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ ।

माननीय सभापति : माननीय मंत्री जी, अब आप विधेयक को पुरःस्थापित कीजिए ।

... (व्यवधान)

SHRI SARBANANDA SONOWAL: Sir, I introduce the Bill.